का संचालन है उसको सुधारने के कोशिश होने चाहिए।

श्रीमन, इससे भी पहला चाज तो यह है कि ग्राज जो कोयले के बिजला है उस पर ब्राश्चित रहेंगे तो वह महंगः बिजलां के लिए हम पड़ेगा । कोयले और पान: के ऊपर आश्रित हैं ग्रीर पानः को, बिजला को योजनाएं खटाई में पड़ा हुई हैं। दूसरे जी विजला वताई जा रहें है, जो स्थापित क्षमता है उसका 40-42 फ:सदा हः विजला पैदा हो रहा है। आज वहां विजला का पूरे दर्जे का मिनिस्टर तक नहीं है। विजलः बोर्डी पर कोई ग्रंकुश नहीं है । इंज नियमं हड़ताल करते हैं और जो चाहें मनवा लेते हैं ग्रीर नत जा यह हो रहा है कि दाम भी बढ़ रहे हैं, इंजी-नियरों का तनख्वाह भा बढ़ रहा है, कर्मचारियों कः सुविधाएं भा बढ़ रहः हैं लेकिन उत्पादन ग्रामा मुश्किल से 40-42 सैंकड़ा हो रहा है। कर्मचारियों को नालायका और सरकार को गलत नःतियों कः वजह से जितना उत्पादन भं ही रहा है वह खेतों या कारखानों में नहीं पहुंच पा रहा है। जो लासेज हैं वे हर साल बढ़ रहे हैं, 19 से 22 परसेंट तक लासेच हो रहे हैं। विख्यः बार जब हमारे मुजफ्करनगर में छापा मारा गया था तो मुजफ्फरनगर से मोदः नगर से सारे कारखानों में भत प्रतिभत बिजला का चोरा पाई गई। वहां 5 सिनेमाधर हैं, उनसे जितना रेवेन्यु मिला उसका हिसाब लगाया गया तो पता चना कि जितना वे रेवेन्य दे रहे हैं उससे ढाई घंटे से ज्यादा कोई सिनेमाघर नहीं चल सकता जब कि वै 13 घंटे रोज चलते हैं। तो इस तरह से जो चोरो होतो है वह लासेज में लिख दो जातो है। ग्राप विजला पैदा नहीं करेंगे, मशाने ठेक से नहीं रखेंगे, कर्मचारियों को अनुशासन में नहीं रखेंगे, पानी की योजनाएं पूरी नहीं करेंगे और लासेज करेंगे और जब घाटा होगा तो अनाप शनाप किसानों के ऊपर बोझ डालेंगे । तो इसका नतीजा यह होगा कि जिस तरह से खाद पड़ी हुई है लेकिन कोई लेने वाला नहीं है और दूसरा ग्रोर देश में ग्रयाशा का चार्जे धड़ले से बिक रहा हैं क्योंकि उसकी मालदार लोग ले रहे हैं। लेकिन जो रटान का चार्जे हैं, जैसे बिजला है, खाद है या ट्रैक्टर है उसकी कोई लेने बाला नहीं है क्योंकि किसानों का परचेजिय पावर कम हो गई हैं। इसलिए बिजला जो कि इनपुट है, ग्रगर ग्राप 20 वा सदा में लोगों को ग्रन्न देना चाहते हैं भरपेट लोगों को खिलाना चाहते हैं तो ग्राप बिजला को इनपुट मानकर किसानों के ऊपर जो बिजला के इनपुट मानकर किसानों के ऊपर जो बिजला के दाम हैं उन पर नये सिरे से बिचार का जिए ग्रीर जो कर्मचारा नालायक हैं, उसके लिए किसानों को मत सताइए। यह। मेरा निवेदन है।

REFERENCE TO THE NEED. FOR IMPLEMENTATION OF THE DHILLON COMMISSION REPORT REGARDING THE REHABILITATION OF NOVEMBER, 1984 RIOT VICTIMS.

SARDAR JAGJIT SINGH AURORA (Punjab): Mr. Vice-Chairman, Sir, I want to bring to the notice of the House about the conditions of the victims of the November, 1984 carnage. Relief to the victims of this carnage has been generally tardy and inadequate. After numerous representations, the Government decided to appoint the Dhillon committee to go into, the victims' demands and needs and make recommendations. This Report was made public on the 8th of February, 1986 and there we're 16 major recommendations in it. Sir, I would first like to mention Recommendation No. 6 which was made by the Dhillon Committee and which was accepted by the Government bacause in their reply to an Un-starred Question on 23rd they mentioned that these recommendations were if j may use the correct word, under implementation. I want to draw your attention, Sir, to these particular words recommendations were under implementation. " And this recommendation was that those widows who are being trained trade were being given a stipend of Rs. 250 per month which was found to be to totally inadequate. And after Dhil-

[Sardar Jagjit Singh Aurora] Ion Commission's recommendation, had agreed that it should be thev increased to Rs. 500. Since then 300 widows have been trained but none them has received the stipend. It has affected the further training of these widows extremely adversely because with Rs. 250 a month they cannot feed their families, they cannot look after them. The Government is particularly tardy and hard-hearted with regard to implementation after having said in April that they are implementing it. Another aspect which I would like to mention is that it had been decided that these widows would be given jobs. Out of about 1300 widows, about a thousand are living in various camps which the Government is aware of, and the number of jobs given up to date is 150. Again, this

report re.

recommendation is not being progressed at all. Sir, the third aspect that I want to bring out is that Recommendation No. 1 made by the Dhillon committee was that there would be uniformity relief to all in giving concerned. Where as in Punj alb victims of similar disturbances have been given certain facilities like those people, who had businesses but were not insured, have been given by the Government upto Rs. 50, 000 for their movable assets the Centre, on other hand, as far as Delhi is concerned. even have not issued instructions to the Delhi Administration that these SO people may be given certain amount of compensations. They can start their business without this help. Sir, I would like to mention that to an Unstarred Question, the answer given is that the representations are being considered in the light of the recommendations of the Dhillon Commission. Having said in April that they are going to implement them, they are now going to consider it in the light of the Dhillon Commission's recommendations. These people suffered these losses more than two years ago. And for two years, it has been extremely difficult for these people

to exist without getting any compen-I sation. It is a very sad affair that the Government should still be dragging their feet and not give them compensation and cause unnecessary, untold hardship.

## REFERENCE TO HEALLEGED MURDERS OFLEADINGPOLITICALPERSONALITIES INASSAMRECENTLY

**SHRI** KAMALENDU **BHATTA** CHARJEE (Assam); Respected Vice-Chairman, Sir, through you want to draw the attention of the hon. Prime Minister, the Mi Home nister, this august House and the whole of the country, to the growing menace of the murder of important political personalities in which Assam threatens to destabilise the entire north-eastern and also threa region tens to destabilise in the long run the security and existence of the whole country as the whole of North-East India is having an international bor der with different countries. Sir, since the present Government, the AGP Government took over in the last December, first Donkeshwar Dihinga, the DCC President of Sibasagar and an ex-Minister in the Hiteshwar Saikia Government and then Manutosh Das. Chairman of the Dibru garh Municipal Board were murder ed. Then Jorhat Mohabuma Parishad Chief Executive Councillor murdered. Then another important student Mr. Surjoyobara leader was murdered in the campus of the Dibrugarh University. Then an attempt was made on the life of Mr. Bhoomidar Burman, who was the Health Minister in the Hiteshwar Saikia Cabinet. Then, Kalipada Sen who was the President of the United Minority Front, when he was sitting in his Rehabari residence he murdered. There was information that some 7 to 10 MLAs will be there when the meeting was supposed be held and the assailants struck right at that moment. But fortuna tely those Members were not present and only Kelipada Sen, the President